GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH RESEARCH

LOK SABHA UNSTARRED QUESTION NO.867 TO BE ANSWERED ON 07.02.2025

MULTIDISCIPLINARY RESEARCH UNITS IN ANDHRA PRADESH

867. SHRI DAGGUMALLA PRASADA RAO

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of proposals received/approved from the State of Andhra Pradesh to set up Multidisciplinary Research Units (MRUs) during the last five years;
- (b) the total number of approved MRUs for establishment, research work completed/ongoing along with funds allocated and time required for completion;
- (c) the total number of Model Rural Health Research Units (MRHRUs) functioning in the country, State-wise, especially in Andhra Pradesh till date, and;
- (d) whether the Government proposes to establish more such units in the country and if so, the details thereof along with the proposed under consideration?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

- (a) and (b): Sir, the scheme for (i) establishment of Multidisciplinary Research Units (MRUs) and (ii) establishment of Model Rural Health Research Units (MRHRUs) are two sub schemes of the Central Sector Umbrella Scheme for developing infrastructure for promotion of health research across the country. The scheme was conceptualized during the 12th five-year plan and is an ongoing scheme under the 15thFinance Commission period i.e. from 2021-22 to 2025-26. A total of 118 MRUs, including 4 in the state of Andhra Pradesh have already been approved and established in the country. One proposal has been received from the state of Andhra Pradesh during the last 05 years. The details regarding allocation of funds for establishment and of ongoing support through recurring grant-in-aid to an MRU during the 15thFinance Commission period are at Annexure-I.
- (c): A total of 36 Model Rural Health Research Units (MRHRUs) are functioning in the country. A state-wise list of MRHRUs functioning in the country is at Annexure-II.
- (d): Under the 15th Finance Commission period, 30 MRUs and 11 MRHRUs are required to be established. The target for establishment of 30 MRUs has already been achieved. Out of 11 MRHRUs required to be established, 08 MRHRUs have already been established and the remaining 03 MRHRUs are proposed to be established during the 15th Finance Commission period.

Annual Non-recurring and Recurring Grant to MRUs

Non-recurring grants

(Rs. in Crore)

Civil	0.25
Construction	
Equipment	2.00
	(To be released in 02 instalments of Rs. 1.00 crore each subject to satisfactory
	performance and submission of Utilisation Certificate)

Recurring Grants

(Rs. In Crore)

Salaries (per annum)	0.28
Contingency/consumables/training etc. (per annum)	0.20

Annual Non-recurring and Recurring Grant to MRHRUs

Non-Recurring Grants

(Rs. Crore)

Civil Construction	2.075
	(to be released in two instalments of Rs.1.00 crore and Rs.1.075 crore)
Equipment	1.00
	(to be released in two instalments of Rs. 0.50 crore each)

Recurring Grants

(Rs. Crore)

Salary	42.00 per annum
Contingency, Consumables, Training etc.	50.00 per annum

State wise list of MRHRUs

S. No	State	No. of MRHRUs
1.	Andhra Pradesh	1
2.	Andaman & Nicobar Islands	1
3.	Arunachal Pradesh	1
4.	Assam	1
5.	Bihar	1
6.	Chhattisgarh	1
7.	Dadar & Nagar Haveli, Daman & Diu	1
8.	Gujarat	1
9.	Haryana	1
10.	Himachal Pradesh	1
11.	Jammu & Kashmir	1
12.	Jharkhand	2
13.	Karnataka	1
14.	Kerala	1
15.	Madhya Pradesh	1
16.	Maharashtra	2
17.	Meghalaya	1
18.	Mizoram	1
19.	Nagaland	1
20.	Odisha	2
21.	Punjab	1
22.	Puducherry	1
23.	Rajasthan	1
24.	Tamil Nadu	2
25.	Tripura	1
26.	Telangana	1
27.	Uttar Pradesh	5
28.	West Bengal	1
	Total	36